

III A copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

(Placed in Library. See No. LT 9109/96)

**Report and Accounts (1994-95) of the Himalayan Mountaineering Instt. Darjeeling and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPTT. OF DEFENCE RESEARCH AND DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Himalayan Mountaineering Institute, Darjeeling, for the year 1994-95, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

(Placed in Library. See No. LT 9120/96)

**I. Report and Accounts (1994-95) of the Mahila Samakhya Society, Ahmedabad, Gujarat and related papers.**

**II. Report and Accounts (1994-95) of the Haryana Prathamik Shiksha Pariyojana Parishad Chandigarh and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION) (DR. KRUPASINDHU BHOI): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:

- (I)(a) Annual Report and Accounts of the Mahila Samakhya Society, Ahmedabad, Gujarat, for the year 1994-95, together

with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(Placed in Library. See No. LT 9135/96)

**II.(a) Annual Report and Accounts of the Haryana Prathamik Shiksha Pariyojana Parishad, Chandigarh for the year 1994-95, together with the Auditors' Report on the Accounts.**

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(Placed in Library. See No. LT 9136/96)

**Reports and Accounts (1975-76 to 1994-95) of the Maharashtra Land Development Corporation Ltd., Shivaji Nagar, Pune and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Third Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Fourth Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (iii) Fifth Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1977-78, together with the Auditors' Report on the